

	(in lakhs)				
	1952-53	1953-54	1954-55	1955-56	1956-57
Assesseees with Business income over Rs. 25,000/-	.76	.62	.73	.86	1.73
Assesseees with Business income from Rs. 10,001/- to Rs. 25,000/-	.72	.56	.62	.72	1.54
Assesseees with Business income from Rs. 5,001/- to Rs. 10,000/-	.62	.53	.58	.75	1.42
Other cases with Business income not exceeding Rs. 5,000/-	.13	.11	.10	.13	.26
Salary, Property and Dividend income cases	.08	.09	.07	.12	.29
	2.31	1.91	2.10	2.58	5.24

(c) the number of cases in which realisation of income-tax is pending at present is 557.

#### Estate Duty Cases

229. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the total number of estate duty cases registered in 1956 and upto the end of March, 1957, in Punjab; and

(b) the number of cases disposed of and the amount collected therefrom District-wise?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 61.]

#### General Education Courses Committee

230. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the recommendations of the Committee for General Education Courses have since been examined; and

(b) if so, the number of recommendations which have been accepted?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) and (b). It is mainly the Report of General Education

for the Indian Universities to examine Study Team and to implement the recommendations contained therein.

#### Basic Education Assessment Committee

231. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the recommendations of the Basic Education Assessment Committee which have been implemented during 1957 so far; and

(b) the nature of recommendations which have not been implemented so far?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 62.]

#### Crime in Delhi

232. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of crimes committed in Delhi State during the year 1956, under the following heads; (i) murder (ii) dacoity (iii) abduction, (iv) kidnapping, and (v) criminal Assault?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (i) Murder .. 55  
 (ii) Dacoity .. 3  
 (iii) Abduction .. 12  
 (iv) Kidnapping .. 70  
 (v) Criminal Assault .. 111